

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 314 OF 2016

In the matter of the Companies
Act, I of 1956;

And

In the matter of Taurian Iron &
Steel Company Pvt. Ltd. (In
Liqn.).

NOTICE OF SALE OF MOVABLE ASSETS BY PRIVATE TREATY

Pursuant to the orders of the Hon'ble High Court, Bombay, dated 16.01.2019 passed in the Official Liquidator Report No. 191 of 2018 offers are invited in sealed cover from the intending purchasers by private treaty for sale of the movable assets of Taurian Iron & Steel Company Pvt. Ltd. (In Liqn.). The sale will be on "as is where is and whatever there is basis". The sale is subject to confirmation by the Hon'ble High Court, Bombay. The Movable assets are lying at 3rd Floor, 167, Ready Money Premises Co-op Society Ltd., Dr. Annie Besant Road, Worli, Mumbai – 400 018.

The Reserve Price fixed for the movable assets is Rs. NIL/- and the Earnest Money Deposit is 25% of the Offer Price.


The inspection of the aforesaid movable assets will be allowed to the intending purchasers **on 25.01.2019 between 11.00 a.m. to 4.00 p.m.** at 3rd Floor, 167, Ready Money Premises Co-op Society Ltd., Dr. Annie Besant Road, Worli, Mumbai – 400 018.

The sealed cover shall be superscribed with the words "**Offer for movable assets – Taurian Iron & Steel Company Pvt. Ltd. (In Liqn.)**."

alongwith the Earnest Money Deposit is 25% of the offer price by way of Demand Draft or pay order drawn in favour of the "Official Liquidator, High Court, Bombay" payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building, M. G. Road, Fort, Mumbai – 400 023 on or before 28.01.2019 upto 4 p.m. All the offers will be opened on 30.01.2019 at 3:00 p.m. before the Hon'ble Company Judge of the High Court, Bombay in the presence of the offerors present when the offerors / bidders shall be given an opportunity to have interse bidding amongst themselves to improve upon the offers. The Sale Notices are also available on the websites of Ministry of Corporate Affairs i.e. www.mca.gov.in, the office of the Official Liquidator, www.officialliquidatormumbai.com and this Hon'ble Court i.e. www.bombayhighcourt.nic.in.

The terms and conditions of sale of the said movable assets can be obtained from the office of the undersigned on any working day during office hours on payment of Rs. 200/-.

Dated this ~~27~~ day of January, 2019.


(P. ATCHUTA RAMAIAH)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY.
5TH Floor, Bank of India
Bldg, M.G.Road, Fort,
Mumbai-400 023.
Tel:- 22670024 / 22675008